



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,16th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2816/2014	WAJHUL KAMAL AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S DEKA MR.A D CHOUDHURY MR.D CHOUDHURY MR.K D SARMA MS.M DUTTA	SC, EDU
2	WP(C)/1703/2016	MD. NASIR AHMED Versus DEPUTY COMMISSIONER, DEPHU and ANR.	MD. B ISLAM MR. A B SIDDIQUE MR. S HUSSAIN MS. R BEGUM MR. A A MONDAL	GA, ASSAM
3	WP(C)/611/2020	RAJIV KUMAR YADAV Versus KARBI ANGLONG AUTONOMOUS COUNCIL AND 8 ORS.	MR. S BORTHAKUR MR M Z SHAH MR. N HASAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN	SC, ELEM. EDU SC, K A A C
4	WP(C)/2917/2020	HEMANTA KALITA Versus INSURANCE OMBUDSMAN AND 4 ORS.	MR P KALITA MRS S GOSWAMI	MR. P BHOWMICK(R2 AND 3) MR S NATH MR. D THAOSEN (R2 AND 3)
5	WP(C)/2810/2022	BADRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. A AHMED MR J P KACHARI U U KHAN	SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 16/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
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19)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
20)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
21)	MR. N SARKAR	16-12-2022	To	17-12-2022
22)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
23)	MR D K DAS	19-12-2022	To	22-12-2022
24)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
25)	MS N BEGUM	16-12-2022	To	19-12-2022
26)	MR S BORTHAKUR	16-12-2022	To	16-12-2022



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/3827/2014	PRADIP KR. BARMAN Versus THE ASSAM STATE COMMISSION FOR WOMAN and 3 ORS,	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK MS.B BORA MR.M BORAH	GA, ASSAM MR.I H SAIKIA
2	WP(C)/1099/2020	HIRAMONI CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, WATER RESOURCE
3	WP(C)/3157/2021	SATYA NARAYAN BHARALI Versus THE COMMISSIONER AND SECRETARY DEPARTMENT OF ELEMENTARY EDUCATION AND 6 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM MRS. K DEVI (r-7) B. M. KALITA (r-7) MS S A KHALIFA (r-7) MS. B. BANIA (r-7)
4	WP(C)/1018/2022	PRANAB KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. D GOGOI	GA, ASSAM MR. N J GOGOI SC, A S A M B SC, APEX BANK SC, AGRI. DEPARTMENT
5	WP(C)/5728/2022	BAPAN PAUL Versus THE STATE OF ASSAM AND 9 ORS	MS. G BORAH	GA, ASSAM MS. K YADAV (r-3) MS. M BHATTACHARJEE (r-3) MR. R L YADAV (r-3)

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/4494/2016	MD. INSAN ALI Versus THE STATE OF ASSAM and 5 ORS.	MR.M A I HUSSAIN MRA R BHUYAN	DR.B AHMED SC, IRRIGATION
2	WP(C)/2076/2021	LABANYA GOGOI Versus PUNJAB NATIONAL BANK AND 3 ORS	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH MR. N K DEKA	SC, PNB
3	WP(C)/2083/2021	SHAH ALOM SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM
4	WP(C)/2810/2021	JITENDRA CHANDRA KALITA Versus THE GOALPARA DEVELOPMENT AUTHORITY AND 2 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA	
5	WP(C)/2878/2021	PRESIDENT SMDC, BEZERA ANCHALIK SENIOR SECONDARY SCHOOL Versus THE STATE OF ASSAM AND 3 ORS	MR. C GOSWAMI	SC, SEC. EDU.
6	WP(C)/3535/2021	ABUDUL JABBAR BORBHUIYA AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS S R MAZARBHUIYA MR K U AHMED	SC, PNRD GA, ASSAM
7	WP(C)/3723/2022	ABUL KALAM AZAD Versus THE GOVT OF ASSAM AND 2 ORS	MR A R BHUYAN MR A ALI MR. Y ALI	SC, HIGHER EDU
8	WITH WP(C)/6427/2021	NAWSHAD ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	SC, HIGHER EDU SC, AG (A AND E) MR A ALI (r-4)
9	WITH WP(C)/353/2022	NAWSHAD ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, HIGHER EDU MR. S K MEDHI (r-3)
10	WP(C)/4072/2022	UTSAB DEB Versus THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, G U

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